

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/82/2016
NAME OF THE PETITIONER(S)	:	N. Ramachandran
NAME OF THE RESPONDENT(S)	:	Buildart Safety Glass Private Limited & 6 others
UNDER SECTION	:	397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① Dr. K. S. Ravi Chandran, PCS
A
S. Manjula Devi, Adv
For CSR & Co

For Petitioner

[Signature]

② Chandramouli Prabhakar
③ R. Venkateswaram

For Respondents

[Signature]

ORDER

Counsel representing both the parties are present. In view of the observations made in the order passed by this Tribunal on 20.3.2017 and 28.4.2017, counsel for R2 is directed to reply in regard to the proposal for settlement put forth by the petitioner. In case the parties fail to come to an agreement for settlement, both the counsel are directed to submit their arguments. Time extended at request. Put up on **25.07.2017 at 10.30 A.M.**

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)